

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-28/96/909/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Smti Susmita Phukan Khound,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the 18<sup>th</sup> February, 2020

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/1179 Date 13.02.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission from the evening of 15.02.2020 till the evening of 16.02.2020, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-28/96/910/A, dated 18.2.2020

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**